

**PATENTS (AMENDMENT) BILL, \* 2003**

Title: Introduction of the Patents (Amendment) Bill, 2003.

MINISTER OF LAW AND JUSTICE AND MINISTER OF COMMERCE AND INDUSTRY (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill further to amend the Patents Act, 1970.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Patents Act, 1970. "

*The motion was adopted.*

SHRI ARUN JAITLEY: I introduce the Bill.

-----

---

\* Published in the Gazette of India extraordinary, Part-II, Section-2, dt.22.12.2003